

to the Inspectors of DESU are given three-phase connection; and

(c) if so, the steps Government propose to take to meet the situation ?

THE MINISTER OF ENERGY (SHRI P. RAMA CHANDRAN) : (a) In accordance with the provisions of Indian Electricity Rules and the 'Conditions of Supply' of DESU 3-phase power is provided when the load is more than 1 HP for motive power installation and the applicant has got valid municipal licence for running of industry. Before, however, granting such power connections the genuineness of the demand is ensured, so as to avoid the possibility of the use of excessive load.

(b) Both DESU & Delhi Administration (Electricity Department) have reported that no such incident has come to their notice.

(c) Does not arise.

Revenue from Radio Licences

3800 DR. VASANT KUMAR PANDIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) what is the total number of Radio Licences in force for the year 1978;

(b) how much Revenue from radio licences is received per year and what is the amount of collection charges for a receiving the revenue ;

(c) whether it is a fact that compared to the population of the country number of licences is very small; and

(d) as a means of mass media has the Government surveyed the number of licences in rural and village areas ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) : (a) The figures regarding the total number of Radio Licences for the calendar year 1978 are not available. The total number of radio licences in force for the calendar year 1977 is 2,00,96,458.

(b) Gross revenue from radio and T.V. licences for the year 1977-78 is Rs. 28,96,27,563.23 out of which the collection charges payable to P & T Department has been fixed at 18%.

(c) The radio ownership in the country according to the available figures of

broadcast receiver licences comes to one set per 31 persons.

(d) According to an estimate made in 1975 out of a total of 14-15 million radio sets at that time only about 15 or 20 per cent are registered in the rural areas the balance being in the towns or urban sector.

Production of Crude Oil from Bombay High

4900. **SHRI MANORANJAN BHAKTA :** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) what is the present rate of production of crude oil from the Bombay High ;

(b) what steps are being taken to have optimum production from this source during the current year; and

(c) to what extent oil from this source will meet the country's requirements for the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI NARSINGH YADAV) : (a) The present rate of production of crude oil from Bombay High is around 1,00,000 barrels per day.

(b) The production rate has already been stepped up from 80,000 barrels per day to around 1,00,000 barrels per day with effect from 31st December 1978 by recommissioning of Platform "B".

(c) Bombay High is expected to produce about 3.3 million tonnes of crude oil during 1978-79 as against the anticipated total processing of around 26 million tonnes of crude in the country in 1978-79.

Payment of salaries to Employees of New Agencies

4901. **SHRI SHIV NARAIN SARSONIA :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the employees of the News Agencies particularly Hindustan Samachar are not getting their pay in time;

(b) if so, reasons therefor ; and